

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr.M.P. No. 1155 of 2015**

Manjula Devi

.... Petitioner(s).

Versus

1. The State of Jharkhand
2. Sumitra Devi

... Opp. Party(s).

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**  
**Through: Video Conferencing**

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For the Petitioner(s) : Mr. A.,K. Sahani, Advocate.  
For the State : Mr. Azeemuddin, A.P.P.

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10/07.07.2020: As prayed for, list this case after two weeks under the heading "For Orders".

In the meantime, learned A.P.P will inform this Court about the latest status of Namkum P.S. Case No. 92 of 2014 (G.R. No. 2656 of 2014), so far as it relates to the petitioner(s).

In the meantime, interim order, if any, granted earlier shall continue.